

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2018

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.51/BB/2018	For hearing IA 125/18	Sec 7 of I&B code	M/s Oriental Bank of Commerce	V B Ravishankar & VR Vinay Kumar Advocates	m/s Associate Décor Limited	M/s Keystone Partners

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: *V.B. Ravishankar*
Vinay Kumar
[Signature] 9620004423

RESPONDENT/s:

Aditya Patel
FOR
KEYSTONE
PARTNERS

Aditya P

ORDER

Heard Shri Ravi Shankar along with Shri Vinay Kumar, learned counsel for the Petitioner and Shri Aditya Patel, learned counsel for the Respondent. Shri Ravi Shankar, learned counsel for the Petitioner reported ready. However, Bank Manager was not present. He is ^{informed} to ensure the presence of Bank Manager on the next date of listing. Learned counsel for the Respondents request short time as the Senior Counsel engaged in this matter is engaged in Hon'ble High Court. Post the case on 10.10.2018. No further adjournment will be given.

[Signature]
Member(T)
Prema Murray - Steno.

[Signature]
Member(J)